

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. ENERGEX SYSTEMS INDIA PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Energex systems India Private Limited
2	Date of incorporation of corporate debtor	31/03/2009
3	Authority under which corporate debtor is incorporated / registered	ROC- Coimbatore
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28123TZ2010PTC015934
5	Address of the registered office and principal office (if any) of corporate debtor	No. 30, SIPCOT INDUSTRIAL COMPLEX, PHASE VI, HOSUR, TAMIL NADU 635109
6	Date of closure of Insolvency Resolution Process	27th January 2021
7	Liquidation commencement date of corporate debtor	27th January 2021, (Certified Order Copy received On 1st February 2021)
8	Name and registration number of the insolvency professional acting as liquidator	RAJALAKSHMI VARDARAJAN, IBBI/IPA-003/N-000145/2017-18/11597
9	Address and e-mail of the liquidator, as registered with the Board	351/18, 2nd Floor, Ishwarya Flats 36th Street, "I" Block, Anna Nagar, Chennai 600040 cma.rajalakshmi@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	351/18, 2nd Floor, Ishwarya Flats 36th Street, "I" Block, Anna Nagar, Chennai 600040 cirp.energexsystems@gmail.com
11	Last date for submission of claims	2nd March 2021

Notice is hereby given that the National Company Law Tribunal (Chennai) has ordered the commencement of liquidation of the M/s. Energex Systems India Private Limited on 27th January 2021.

The stakeholders of M/s. Energex Systems India Private Limited are hereby called upon to submit their claims with proof on or before 2nd March, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The requisite forms are available in <https://ibbi.gov.in/home/downloads> under Sl. no. 3**

Submission of false or misleading proof of claims shall attract penalties. Signed

Name and signature of liquidator

: Rajalakshmi Vardarajan

Date and place

: Chennai, 5th February 2021

P. Rajalakshmi
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